GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 873 TO BE ANSWERED ON- 07/02/2022

UPLIFTMENT OF ST IN JHARKHAND

873. DR. NISHIKANT DUBEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the measures taken by the Government to uplift people from tribal areas;
- (b) the list of beneficiaries of schemes implemented by the Government, district-wise for the State of Jharkhand, especially Santhal Pargana; and
- (c) the amount of funds allocated, disbursed and utilised during each of the last three years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for Scheduled Tribes (DAPST) for overall development of tribal people across the Country including Jharkhand. Besides Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year as TSP funds for tribal development. TSP funds are utilized by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes. In addition, Ministry of Tribal Affairs provides funds under its schemes to supplement the efforts of tribal development by other Ministries/Departments. State Governments are also supposed to earmark Tribal Sub Plan (TSP) funds in proportion to ST population (Census 2011) in the State with respect to total State Plan.
- **(b) & (c):** Government is implementing various schemes for the development of tribals. Number of beneficiaries under some schemes/programmes in the State of Jharkhand is given at **Annexure I.** Details of TSP funds released by Central Ministries/ Departments to Jharkhand and TSP allocation and expenditure made under State TSP by State Government of Jharkhand during last three years are given at **Annexure II.**

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 873 for 07.02.2022 by DR. NISHIKANT DUBEY regarding "UPLIFTMENT OF ST IN JHARKHAND" Number of Individual Household Latrines (IHHLs) constructed in the State of Jharkhand for ST households under Swachh Bharat Mission – Gramin (SBM(G)

S.N. District Name	No. of IHHLs constructed for STs from 2.10.2014 to 31.1.2022
1 Bokaro	18718
2 Chatra	9075
3 Deoghar	5724
4 Dhanbad	26004
5 Dumka	81647
6 Garhwa	10944
7 Giridih	7717
8 Godda	34951
9 Gumla	124656
10 Hazaribagh	23691
11 Jamtara	34043
12 Khunti	64273
13 Koderma	1637
14 Latehar	58397
15 Lohardaga	36032
16 Pakur	61282
17 Palamu	1925
18 West Singhbhum	161648
19 East Singhbhum	62940
20Ramgarh	13820
21 Ranchi	142962
22 Sahibganj	54681
23 Seraikela Kharsawan	69505
24 Simdega	76986
Total	1183258

Source: IMIS of SBM(G)

No of houses registered, sanctioned and completed for STs in the State of Jharkhand under PM AWAS Yojana – Rural

Sno	District	Registered	Sanctioned	Completed
1	Bokaro	17763	17556	12796
2	Chatra	4374	4371	2376
3	Deoghar	12411	12336	7335
4	Dhanbad	12828	12618	7456
5	Dumka	51445	51135	39610
6	East Singhbum	24291	24203	20163
7	Garhwa	15671	15511	8744
8	Giridih	21754	21240	12991
9	Godda	17669	17589	13517
10	Gumla	35016	34687	24772
11	Hazaribagh	7165	7049	4350
12	Jamtara	18822	18131	10097
13	Khunti	26887	26726	22330
14	Koderma	374	374	192
15	Latehar	26267	25672	16487
16	Lohardaga	21682	20691	9725
17	Pakur	40667	40398	31122
18	Palamu	16764	16629	9509
19	Ramgarh	7735	7686	4890
20	Ranchi	36164	35806	21337
21	Sahebganj	38674	37269	23524
22	Saraikela	24032	23277	12561
	Kharsawan			
23	Simdega	28974	28424	18620
24	West Singhbhum	33738	33299	22483
	Total	541167	532677	356987

Source: Awaassoft (04/02/2022) (awaassoft.nic.in), Department of Rural Development

No of beneficiaries in the State of Jharkhand under Pre-Matric Scheme during 2020-21

District Name	No. of Beneficiaries		
Bokaro	757		
Chatra	237		
Deoghar	1151		
Dhanbad	2313		
Dumka	2303		
East Singhbhum	7047		
Garhwa	1535		
Giridih	1089		
Godda	1605		
Gumla	6611		
Hazaribagh	964		
Jamtara	2964		
Khunti	4764		
Koderma	44		
Latehar	3962		
Lohardaga	4866		
Pakur	2324		
Paiamu	1298		
Ramgarh	2806		
Ranchi	11207		
Sahebganj	1566		
Saraikeia Kharsawan	5922		
Simdega	4473		
West Singhbhum	11703		
Total	83511		

No of beneficiaries in the State of Jharkhand under Post-Matric Scheme during 2020-21

Sl.No	District Name	No. of Beneficiaries
1	Bokaro	493
2	Chatra	175
3	Deoghar	864
4	Dhanbad	1619
5	Dumka	3765
6	East Singhbhum	4744
7	Garhwa	538
8	Giridih	606
9	Godda	2330
10	Gumla	4822
11	Hazaribagh	1173
12	Jamtara	1113
13	Khunti	2391
14	Koderma	68
15	Latehar	1435
16	Lohardaga	3197
17	Pakur	1017
18	Paiamu	807
19	Ramgarh	1384
20	Ranchi	35227
21	Sahebganj	1621
22	Saraikeia Kharsawan	2271
23	Simdega	1377
24	West Singhbhum	5718
	Total	78755

Number of beneficiaries in the State of Jharkhand under the scheme Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes during 2018-19 to 2020-21

District	2018-19	2019-20	2020-21
Dumka	17511	10459	16171
Gumla	320	320	-
Jamtara	1934	2020	-
Pakur	1119	2051	210
West Singhbhum	40283	13558	39115
East Singhbhum	99869	112953	104262
Ranchi	111269	59681	46732
Sareikela Kharsawan	100	100	100
Total	272405	201142	206590

Beneficiaries in the State of Jharkhand under PM Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi) Scheme

(As on 01.02.2022)

	1 st Term	2 nd Term	.02.2022)
District	Beneficiary	Beneficiary	
East Singhbum	4,496	146	
Dhanbad	4,152	122	
Ranchi	3,707	64	
Giridih	1,454	29	
Palamu	1,444	28	
Deoghar	1,328	70	
Bokaro	1,395	33	
Koderma	1,141	20	
Saraikela Kharsawan	958	23	
Hazaribagh	926	22	
Ramgarh	792	9	
West Singhbhum	659	28	
Godda	648	22	
Chatra	602	5	
Garhwa	572	18	
Dumka	427	7	
Sahebganj	390	6	
Latehar	333	27	
Latehar	385	3	
Lohardaga	354	5	
Jamtara	288	9	
Simdega	281	281 10	
Khunti	219	4	
Pakur	204	5	
Total	27,155	715	

Number of beneficiaries in the State of Jharkhand covered by National Scheduled Tribes Finance and Development Corporation (NSTFDC) during 2020-21

S.N.	Scheme	2020-21
1.	National Scheduled Tribes Finance and	
	Development Corporation (NSTFDC)	10752

Beneficiaries in the State of Jharkhand covered under National Food Security Act (NFSA) (As on 16th November 2021)

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Total Pe	rson Total ST
26,370	,023 2,355,654

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 873 for 07.02.2022 by DR. NISHIKANT DUBEY regarding "UPLIFTMENT OF ST IN JHARKHAND"

Central TSP funds* released to the State of Jharkhand during last three years

(Rs. in crore)

2018-19	2019-20	2020-21
1631.21	2039.00	1410.17

Source: STC MIS Portal, Ministry of Tribal Affairs

Details of funds allocated and expenditure made under State TSP by State Government of Jharkhand during last three years

(Rs. in crore)

201	8-19	2019-20		2019-20 2020-21#	
Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
19957.24	16156.61	20886.15	16312.27	20201.43	1119.87

[#] Being Reconciled

^{* -} Total Fund released to the State Government & Other Agencies in the State.